

facilitating the growth of rural market centers and rural hubs with an overall ceiling of 50,000 km. The state wise length targets under PMGSY-II were linked with 20-25% of up-gradation targets under PMGSY-I. Against the State-specific target of 2,620 km under PMGSY-II, the State of Maharashtra has already been sanctioned projects for upgradation of 385 roads and 108 bridges covering a total length of 2623.6 km with a value of ₹ 1,572.58 crore during 2013-14 and 2014-15. State Government has reported completion of 3 roads covering a length of 26 km upto 31st January, 2015. This Ministry is not in position to sanction additional proposals considering that the State has already been sanctioned its full target of PMGSY-II.

Budget for SAGY

†2054. SHRI NARESH AGRAWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state: (a) whether Government proposes to allocate separate budget to promote Saansad Adarsh Gram Yojana (SAGY);

(b) if so, by when and if not, the reasons therefor; and

(c) whether various Central schemes for rural development should be withdrawn and their budget be allocated for SAGY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) The Saansad Adarsh Gram Yojana is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage societal change/behavioural change, take collective responsibility and initiate People's projects. The achievement of this is intended through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds or starting new infrastructure or construction schemes. With this aim, as approved by the Union Cabinet, Secretaries of the relevant Ministries/Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes/Programmes to enable priority to be given to the Gram Panchayats selected under SAGY. A similar request has also been made to the State/UT Governments. However, as a onetime assistance, the States are being given funds at the rate of ₹ 50,000/- for each SAGY Gram Panchayat to be used by the Collectors/DMs for meeting administrative expenses.

(c) No, Sir.

† Original notice of the question was received in Hindi